

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:277
ANSWERED ON:12.08.2010
AVIATION TRAINING INSTITUTES
Tandon Shri Lal Ji

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the various public/ private pilot training institutes running in the country;
- (b) the role of the Government in regulating these institutes including the norms laid down to issue licence to them;
- (c) the number of the persons trained in these institutes during the last two years;
- (d) whether the Directorate General of Civil Aviation (DGCA) proposes to conduct any audit of such institutions;
- (e) if so, the details thereof; and
- (f) the other steps being taken by the Government/ DGCA to ensure that the students passing out from such institutes are well versed with all safety requirements?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (f): A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (f) of the Lok Sabha Starred () Question No. 277 for 12/08/2010 regarding 'Aviation Training Institutes'.

(a): There are 17 Government flying training institutes and 23 private flying training institutes in the country.

(b): The flying training institutes are regulated by Civil Aviation Requirement (CAR) Section 7 Series D Part I issued by the Directorate General of Civil Aviation (DGCA). DGCA periodically inspects these institutes and recommends necessary rectification measures to remove the deficiency observed. The institutes are required to necessarily implement these observations and incorporate them in future inspection schedule. DGCA also ensures compliance of guidelines while carrying surveillance and safety oversight. The approval accorded by DGCA are renewed annually, after ensuring compliance of guidelines.

(c): The information is being collected and will be laid on the Table of the House.

(d) and (e): The audit of the flying clubs are conducted annually before renewing their approval.

(f): The systems and procedures of training the students in the matters relating to aviation safety are as per DGCA approved syllabus and guidelines, which are in accordance with those laid down by International Civil Aviation Organisation (ICAO).